

territorial jurisdiction of Kerala Telecom Circle which is coterminous with that of Kerala State.

(b) The details are given in the enclosed Statement.

#### Statement

##### *The main terms and conditions of Cellular Mobile Telephone Service (CMTS) licence.*

1. The licensee companies must be Indian registered companies.
2. The initial period of the licence shall be 10 years, which may be extended by the Government.
3. The licensee shall provide the service within 12 months of the effective date of the licence.
4. The service shall conform to Global system for Mobile Communications (GSM) Standard.
5. The service shall be provided within the ceiling tariffs fixed in the Licence Agreement.
6. The licensee shall pay a licence fee to the Telecom. Authority in addition to access and junction charges as applicable.
7. The licensee will also pay wireless licence fee, WPC royalty GSM MOU (Global System for Mobile Communications-Memorandum of Understanding) charges etc.
8. The licences are issued on a non-exclusive basis.
9. The licensee shall provide facility for monitoring of calls in accordance with the provision of Section 5 of the Indian Telegraph Act., 1885.
10. Direct foreign equity in the licensee companies must not be more than 49% of the equity.
11. The local and external commercial borrowing will be governed by guidelines issued by Finance Ministry, Reserve Bank of India and other Regulatory Bodies.

#### Development Works in W.B.

4014. SHRI RUPCHAND MURMU : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether development works in the field of Telecommunications and postal sector and their execution in West Bengal have been taken up during the current financial year;

(b) whether telecom and postal facilities provided

in the State are inadequate as compared to the other States;

(c) if so, whether Government propose to improve the said facilities in the State; and

(d) if so, the details thereof and steps taken by the Government to remove the disparity?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) : (a) Development works in the field of Telecommunications and Postal sector in West Bengal including Calcutta have been taken up during the current financial year. For different development parameters, target for 1998-99 and achievements made upto 30.11.98 in the field of Telecommunications for West Bengal including Calcutta are given below :

Item	Target 98-99	Achievements upto 30.11.98
Sw. Capacity	312000	124035
DELS	232000	162254
VPTs	5000	495

(b) to (d) Telecommunications facilities of West Bengal are comparable with some of the North Eastern States. However, tele-density of West Bengal is less than the National average. All efforts are being made to improve the tele-density by increasing the annual targets, for new telephone connections, progressively and by induction of new technology and development of human resources.

Postal facilities provided in the State of West Bengal are adequate. However, it is proposed to further improve the postal facilities by increased induction of technology and human resource development.

#### Reservoirs

4015. SHRI H. P. SINGH :

SHRI JAYSINHJI CHAUHAN :

SHRI RAJO SINGH :

Will the PRIME MINISTER be pleased to state:

(a) the number of proposals received by the Union Government from the State Governments regarding reservoir schemes during each of the last three years till date, State-wise;

(b) the number of schemes out of them have been cleared during the above period till date, State-wise; and

(c) the time by which a decision on the remaining proposals are likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) State-wise

details of Reservoir Schemes received by the Union Government from the State Governments during the last three years and their present status of clearance is given in the enclosed statement.

(c) Clearance of these schemes is linked with the compliance of observations made by the various Central Appraising Agencies by the State Governments.

**Statement**

Sl. No.	Name of the Project	Date of Receipt	Status
1	2	3	4
<b>ANDHRA PRADESH</b>			
1.	Veligonda Project (Major)	7.3.96	Sent back in November 1996, as water availability was not established.
2.	Valligallu Reservoir Project (Medium)	12/96	Under Examination.
<b>BIHAR</b>			
3.	Kadwan Reservoir Project (Major)	21.5.98	Under Examination.
4.	Upper Sakhi Reservoir (Major)	20.1.98	Under Examination.
5.	Punasi Reservoir (Major)	1.12.97	Technical Advisory Committee's not under preparation.
<b>KARNATAKA</b>			
6.	Markandaya Reservoir Project (Major)	6.5.97	Under Examination.
7.	Upper Krishna Stage-II M.P. Project (Major)	25.4.96	Under Examination.
<b>KERELA</b>			
8.	Apptapady Irrigation Project (Medium)	1.3.96	Under Examination.
<b>MADHYA PRADESH</b>			
9.	Upper Narmada Project (Major)	16.9.96	Under Examination.
<b>MAHARASHTRA</b>			
10.	Lower Wardha (Major)	24.11.97	Under Examination.
11.	Gunjawani Irrigation Scheme (Major)	15.6.98	Under Examination.
12.	Utawali (Medium)	9.11.95	Under Examination.
13.	Purna (Medium)	29.9.95	Under Examination.
14.	Lal Nalla (Medium)	25.9.97	Under Examination.
15.	Landi Irrigation Project (Major) Joint Venture of Maharashtra and Andhra Pradesh	6.5.97	Under Examination.
16.	SinaKolegaon	5/96	Sent back in 11/96 as the report was not prepared as per Central Water Commission's guidelines.
17.	Tarali (Major)	7/98	Sent back to State for submitting modified report.
18.	Urmodi (Major)	11/98	Under Examination.

1	2	3	4
19.	Nawargaon (Medium)	15.12.97	Under Examination.
20.	Renapur (Medium)	4.12.97	Under Examination.
21.	Upper Manjra (Medium)	27.11.97	Under Examination.
22.	Pothra Nalla (Medium)	20.5.98	Under Examination.
23.	Chikotra (Medium)	3.6.98	Under Examination.
24.	Labhansarad (Medium)	15.10.98	Under Examination.
<b>ORISSA</b>			
25.	Kanupur Irrigation Project (Major)	9/97	Under Examination
26.	Ong Dam Project (Major)	18.3.97	Under Examination.
27.	Ib Irrigation Project (Major)	8.2.98	Under Examination.
28.	Brutang Irrigation Project (Major)	12.1.98	Under Examination.
29.	Dhauragath Project (Medium)	9/96	Accepted by Technical Advisory Committee.
30.	Telengir (Medium)	9/97	Under Examination.
31.	Ret (Medium)	10/97	Under Examination.
32.	Upper Lanth (Medium)	11/97	Under Examination.
<b>RAJASTHAN</b>			
33.	Garada (Medium)	27.7.95	Accepted by Technical Advisory Committee. Forest clearance from Ministry of Environment & Forests, Rehabilitation and resettlement clearance from Ministry Welfare and State Finance Clearance awaited.
<b>UTTAR PRADESH</b>			
34.	Kishau Dam Project (Multipurpose)	15.7.97	Under Examination.

#### Service Conduct Rules

4016. SHRI SURESH WARPUDKAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have turned down the recommendation of National Human Rights Commission (NHRC) the employing of children below 14 years of age as domestic servants by the Central Government Employees should constitute breach of service conduct rules;

(b) if so, the reasons therefor; and

(c) if not, steps taken/proposed for inclusion of the above provision in the Service conduct Rules of the Central Government Employees?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI

KADAMBUR M.R. JANARTHANAN) : (a) and (b) The National Human Rights Commission's recommendation for inclusion of a rule in the Conduct Rules of Government servants for prohibiting employment of children below 14 years of age was examined and it was found that amendment of Conduct Rules would not serve its intended purpose while it may lead to considerable avoidable difficulties. The Chairperson, National Human Rights Commission was informed accordingly. However, the matter is being reconsidered on the advice of the NATIONAL Human Right Commission.

(c) Does not arise.

#### Chemical Pesticides in Crops

4017. SHRI PRASAD BABURAO TANPURE :

SHRI VITHAL TUPE :

SHRI S. S. OWAISI :

Will the PRIME MINISTER be pleased to state: